

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**  
**SPECIAL BENCH**

Item No. 10

**C.P. (IB)/1180(MB)2022**

CORAM

**SHRI. CHARANJEET SINGH GULATI**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI. K .R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **10.11.2023**

NAME OF THE PARTIES : **Omkara Assets Reconstruction**  
**Private Limited**

**Vs**

**Gigeo Construction Company**  
**Private Limited**

**For FC** : Adv Nausher Kohli

**For CD** : Adv Shadab Jan

**IBC under Sec. 7**

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**ORDER**

Counsel for the CD requests for time to respond to the rejoinder. For hearing  
**list on 23.11.2023.**

**Sd/-**  
**CHARANJEET SINGH GULATI**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

//JNK//